

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-104

IB-1443(ND)/2019

in

I.A No. 2089/CIII/ND/2020

IN THE MATTER OF:

M/s. Elite Steels Pvt. Ltd.

Vs.

M/s. Growthways Trading Pvt. Ltd.

....FINANCIAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 7 IBC Code 2016

Order delivered on 05.08.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC :

For the Respondent/CD : Mr. Mohit Nandwani, Advocate


For the Intervener/IRP : Mr. Manoj Kumar Garg, Advocate

For the Income Tax. Deptt. : Mr. Vipul Aggarwal, Mr. Deepak Anand St. Counsel

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 24.08.2020.


(Madhu Narula)
Court Officer